

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/2898/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Dibyajyoti Mahanta,
District & Sessions Judge,
Golaghat.

Dated Guwahati the ^{3rd April} ~~3~~ ^{March}, 2023.

Sub: **Casual leave.**

Ref:- No. DJ(G) 3507/2023 dated 31.03.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 24.04.2023 along with station leave permission, with the official vehicle, at own cost, from the morning of 24.04.2023 till the morning of 25.04.2023**, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2002/2899/dated 3.4.2023

Copy to.

- ✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

